

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 259 of 2013

Dated: 27th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Punjab State Transmission Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. Sakesh Kumar
Ms. Arushi Anthwal for R.1

ORDER

The learned counsel for the Appellant has finished his arguments. Written Submissions have been filed by both the parties.

On behalf of Respondent No.1 some time has been sought to make further submissions.

Post the matter for further hearing on **12.09.2014.**

**(Rakesh Nath)
Technical Member**
Ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**